

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 37/95

(8)

New Delhi this the 3rd day of February 1997

Hon'ble Shri S.R.Adige, Member(A)

Hon'ble Dr. A.Vedavalli, Member(J)

Shri Vishnu Dutt
S/o Shri Mussadi Lal,
R/o Quarter No. 34/485,
DMS Colony,
Amrit Kunj, Hari Nagar,
New Delhi.

(By Advocate: Shri J.C.Digpaul)

.....Applicant

Versus

General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi.

(By Advocate: Shri K.C.Sharma)

.....Respondents

ORDER(Oral)

By Hon'ble Shri S.R.Adige, Member(A)

Heard.

2. Both counsel agree that in the event that fresh vacancies in the grade of Electrical Fitter/Fitter-cum Pump-Operator became available with respondents, and applicant files a self-contained representation within two weeks from the date of receipt of a copy of this judgement for consideration for promotion against the same, respondent should examine the representation and dispose of the representation by a detailed speaking and reasoned order in accordance with law under intimation to the applicant within two months from the date of receipt of the said representation. We direct accordingly.
3. If any grievance survives thereafter it will be open to the applicant to agitate the same through

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(9)

appropriate original proceedings in accordance
with law.

4. The OA stands disposed of accordingly.
No costs.

A. Vedavalli

(DR.A.VEDAVALLI)
Member(J)

S.R.Adige

(S.R.ADIGE)
Member(A)

cc.